

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 199 of 2010 & IA No. 280/10.**

**Dated: 11<sup>th</sup> March, 2011.**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Maharashtra State Power  
Generation Co. Ltd.**

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**Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

.....

**Respondent (s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen  
Mrs. Deepa Chawan  
Mr. Kiran Gandhi  
Ms. Amita Rajora

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-1.

**ORDER**

At the request of learned counsel for the State Commission, post the matter for hearing **on 22<sup>nd</sup> March, 2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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